

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.40/9/AMR/2021		9 of IBC	Sterling Generators Pvt Ltd Vs BGR Energy Systems Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Ms.Kruthi Kalaga, Advocate is present for the Corporate Debtor. At request of the Counsel for the Corporate Debtor for hearing, list the matter on 17.10.2022 as a last chance.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**